BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 362/86.

Shri V. T. Sarang, B-9/5, Mulund Dak Colony, Bombay - 400 080.

... Applicant

V/S

- 1) Inspector of Post Offices, Bombay City North-East, Bombay.
- Postmaster General, Maharashtra Circle, Bombay.

🦦 Respondents

Coram: Hon ble Vice Chairman Shri B. C. Gadgil.

Hon'ble Member Shri J. G. Rajadhyaksha.

Appearances:

The Applicant in person.

Mr. S. R. Atre, Advocate for the Respondents.

Oral Judgement: - (Per Vice Chairman B.C. Gadgil)

Date: - 12.11.1986.

This matter was fixed for admission to-day.

We have heard the applicant in person and Mr. S.R. Atre.

Advocate for the Respondents.

Only two facts are relevant. The applicant working as Senior Postal Assistant, was compulsorily retired from service on 12.6.1986. Thereafter, on 18.8.1986, a government quarter was allotted to him by the Postmaster General. That allotment was cancelled and it is this order that is being challenged before us.

Mr. S.R. Atre stated that quarter was erroneously allotted in favour of a compulsorily retired employee and hence, the allotment was cancelled, as soon as the fact came to the knowledge of the alloting authority. When this position was made known

to the applicant during hearing of this matter, the applicant stated before us that he undertakes to vacate the premises by the end of November, 1986, provided his claim for allotment of quarter as per seniority would remain intact if he succeedes in his appeal that has been filed against the compulsory retirement. In our opinion, this prayer of the applicant is quite reasonable. Hence, we pass the following orders.

- 1) As the applicant undertakes to vacate the quarter from the end of November 86, this application is summarily dismissed with a direction that the claim of the applicant for allotment of quarter as per his seniority would remain intact in case the applicant succeedes in the appeal that has been filed by him against his compulsory retirement.
- 2) No orders as to costs of this application.

(8.C. Gadgil) Vice Chairman

(J.G. Rajadhyaksha)
Member.